COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL No. 244 OF 2016 & IA No. 523 OF 2016 <u>&</u> APPEAL No. 245 OF 2016 & IA No. 524 OF 2016

Dated: 4th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL No. 244 OF 2016 & IA No. 523 OF 2016

In the matter of:

Power Company of Karnataka Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Ramni Taneja for R-2/MSEDCL

Mr. Hemant Singh Mr. Nimesh Jha for R-3

APPEAL No. 245 OF 2016 & IA No. 524 OF 2016

In the matter of:

Power Company of Karnataka Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Hemant Singh

Mr. Nimesh Jha for R-2

ORDER

None for the Appellant.

List these matters on <u>27.07.2017</u>. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson